RAJYA SABHA

Saturday, the 7th September, 2013/16 Bhadra, 1935 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MESSAGES FROM LOK SABHA

MR. DEPUTY CHAIRMAN: Now, messages from Lok Sabha.

- (i) The Rajiv Gandhi National Aviation University Bill, 2013
- (ii) The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013
- (iii) The Parliament (Prevention of Disqualification) Amendment Bill, 2013
- (iv) The Representation of the People (Amendment and Validation) Bill, 2013

SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

- (I) "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Rajiv Gandhi National Aviation University Bill, 2013, as passed by Lok Sabha at its sitting held on the 6th September, 2013."
- (II) "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013, as passed by Lok Sabha at its sitting held on the 6th September, 2013."
- (III) "In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th September, 2013, agreed without any amendment to the Parliament (Prevention of Disqualification) Amendment Bill, 2013, which was passed by Rajya Sabha at its sitting held on the 22nd August, 2013."
- (IV) "In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th September, 2013, agreed without any

2 Re: Passing of [RAJYA SABHA] Hundred and Twentieth

Constitution (One Amendment)-Bill, 2013

amendment to the Representation of the People (Amendment and Validation) Bill, 2013, which was passed by Rajya Sabha at its sitting held on the 27th August, 2013."

Sir, I lay a copy each of the following Bills on the Table:

- The Rajiv Gandhi National Aviation University Bill, 2013. (1)
- (2)The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill. 2013.

Re: PASSING OF CONSTITUTION (ONE HUNDRED AND TWENTIETH AMENDMENT) BILL, 2013

श्री रवि शंकर प्रसाद (बिहार) : सर, में एक गंभीर विषय की ओर आपका ध्यान आकर्षित करना चाहता हूं।...(व्यवधान)...एक मिनट...(व्यवधान)

SHRI C.M. RAMESH (Andhra Pradesh): Sir, (Interruptions).....

श्री रवि शंकर प्रसाद : सर, यह एक गंभीर विषय है।...(व्यवधान)...

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, everyday they have this ...(Interruptions).... सर,(व्यवधान)...पूरे सदन को खराब कर रहे हैं।...(व्यवधान)...

श्री रवि शंकर प्रसाद : सर, में एक गंभीर विषय की ओर आपका ध्यान आकर्षित करना चाहता हूं।...(व्यवधान)...एक मिनट...(व्यवधान)...

SHRI C.M. RAMESH: Who has made this ...(Interruptions).....

श्री रवि शंकर प्रसाद : सर, हमारा बहुत गंभीर विषय है।...(व्यवधान)...सर, गंभीर विषय यह है कि पिछले हफ्ते...(व्यवधान)... Mr. Chowdary, just a minute. ...(Interruptions).....

SHRI C.M. RAMESH: Sir, Zero Hour is going on in... ...(Interruptions).....

MR. DEPUTY CHAIRMAN: Please, please. ...(Interruptions).....

श्री रवि शंकर प्रसाद : सर, पिछले हफ्ते ज्युडिशियल कमिशन कांस्टीटचूशनल अमेंडमेंट बिल को पारित किया गया। यह कहा गया कि यह विषय बहुत अर्जेंट है, देश के लिए जरूरी है। उस पर यहां 8 घंटे चर्चा हुई। हम लोगों को लगा कि इसे स्टैंडिंग कमेटी में जाना चाहिए था, लेकिन वहां इसे नहीं भेजा गया और माननीय कानून मंत्री ने कहा कि नहीं, आज ही जरूरी है। लेकिन, आज यह स्थिति है कि वह संविधान संशोधन विधेयक दोनों सदनों से पारित नहीं हुआ है। मुझे बड़ी पीड़ा के साथ आपसे एक आपत्ति करनी है कि यह एक गंभीर विषय था। हमने कहा